

DIVISION BENCH
COURT - II

S-20

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/98(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF ANJALI MERCHANTS PRIVATE LIMITED)
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

Mr. S.K. Tiwari, Adv.] For the Appellant
Mr. Jayesh Choradia, Adv.]

ORDER

1. Ld. Counsel for the Appellant present.
2. Registry is directed to issue notice to the RoC, West Bengal for reply or report within a period of two weeks' by way of speed post and by e-mail and place the tracking information report on record.
7. List the matter on **18.07.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**